

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

PRINCIPAL BENCH

(IB)-129(PB)/2018

IN THE MATTER OF:

M/s. Saburi Shapes Structwell LLP

.... APPLICANT / PETITIONER

Vs.

Amrapali Centurian Park Pvt. Ltd.

....

RESPONDENT

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 28.08.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR

Hon'ble President

Sh. S. K. MOHAPATRA,

Hon'ble Member (Technical)

PRESENTS:

For the Petitioner/Applicant :

Mr. Nikilesh R. Adv.

For the Respondent(s):

Mr. Harshal Kumar, Ms. Shuchi Sejwar, Proxy
counsels for Mr. Alok Kr. Aggarwal, Adv.

ORDER

For order, see (IB)-90(PB)/2017.

28.08.2018

Aarti